#### GOVERNMENT OF INDIA MINISTRY OF MINES LOK SABHA UNSTARRED QUESTION NO. 654 ANSWERED ON 20.11.2019

## STATE GOVERNMENT'S APPROVAL FOR MINING

#### 654. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of MINES be pleased to state:

- (a) whether the Government plans to scrap the provision of State Government's approval for granting a mining place to the companies; and
- (b) if so, the details and the reasons therefor?

### ANSWER

# THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI)

- (a): No, Sir. As per the present provisions of Mines and Minerals (Development and Regulation) Act, 1957 the mining lessees for major minerals are allocated through a transparent, non-discriminatory method of auction only. State Governments are empowered to conduct the auction of mineral blocks in their respective states.
- (b) Does not arise in view of the reply given above.

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